

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4066
ANSWERED ON:07.08.2014
EXEMPTION FROM TOLL TAX
Mahadik Shri Dhananjay Bhimrao

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of dignitaries exempted from paying toll tax at Delhi-NOIDA Direct (DND), expressway and National Highways;
- (b) whether the Government has received complaints from dignitaries viz. Members of Parliament and others regarding misbehaviour by local toll collectors at DND, expressways and National Highways while crossing;
- (c) if so, the details thereof and the action taken against such local toll collectors;
- (d) whether the Government proposes to issue guidelines to the toll operators for not collecting toll tax from vehicles having dignitary labels; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHANPAL GURJAR)

- (a) User fee is levied and collected as per applicable fee rules and provisions of the concession agreement. Vehicles exempted from paying user fee are different at different plazas as exemptions have been granted under different rules prevailing at the time of construction of National Highways. DND expressway is with Government of Uttar Pradesh.
- (b) Yes, Madam.
- (c) The details is at Annexure.
- (d) & (e) National Highways Authority of India (NHA) has already issued directions to all Regional Office/Project Director of NHA and Concessionaires to implement the applicable exemptions as per fee rules/concession agreements.